22

NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

CP 535/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.01.2018

NAME OF THE PARTIES: Aegies Protection Pvt.Ltd.

V/s

Pashankar Automative Pvt.Ltd. & Ors

SECTION OF THE COMPANIES ACT: 271-272 of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

ORDER

CP No. 535/271-272/NCLT/MB/MAH/2017

None present.

In the interest of justice, list this matter on 20.02.2018.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)